

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011
(as on 01.01.2012)

14/1/2012

1. Name of the officer ARABINDA SAHA
2. Service to which officer belongs ICL S
3. Present post held ASSISTANT OFFICIAL LIQUIDATOR
4. Present pay RS. 16430/- ~~RS. 5400/-~~
5. Office OFFICE OF THE REGISTRAR OF COMPANIES-CUM-OFFICIAL LIQUIDATOR RANCHI.

Property details: -

6. Description of the property - FREEHOLD PLOT.
7. Precise location (full address) HOUSE NO. LB-11/23, PURBASA, KAT-POI ASWININAGAR, BAGUIATI, KALKATA-700
8. Area of land in case of landed property 1 K- 11 CH-0 SFT.
9. Nature of land (state whether residential/ agricultural etc.) RESIDENTIAL
10. Extent of interest FULL
11. If not in own name, state in whose name and relationship with Govt. servant. N/A.
12. Date of acquisition 19.3.1997
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below) BY EXECUTING SALEDEED, SELLER NAME SHRI SURENDR KATH ROY & SHRI DHIRENDR KATH ROY.
14. Value of the property (See note below) RS. 1,00,000/-
15. Particulars of sanction of prescribed authority; if any. PRIOR INTIMATION GIVEN.
16. Total annual income from the property. NIL
17. Any other details NA

Arabinda Saha
(Signature)

Date: 16.01.2012
Place: RANCHI